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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET

APPLICATION NO.: _____

Applicant(s)

Respondent(s)

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
<p><i>(Chitri 725 & 726.)</i></p>	<p><u>CP No. 21/2006 in OA No. 297/2004.</u> <u>22.08.2007.</u> Mr. P. N. Jatti counsel for the applicant. Mr. Gaurav Jain counsel for the respondents. Learned Counsel for the applicant submits that the order passed by this Tribunal has been complied with by the respondents. Accordingly, the CP stands dismissed. Notices issued to the respondents are hereby discharged.</p> <p><i>RRB</i></p> <p>(R. R. BHANDARI) ADMINISTRATIVE MEMBER</p> <p><i>(K.S.)</i></p> <p>(KULDIP SINGH) VICE CHAIRMAN</p> <p><u>P.C./</u></p>